

Selection of Subjects by the Standing Committee on Chemicals and Fertilizers (2023-24)

The Standing Committee on Chemicals and Fertilizers have selected the following subjects for examination during the term 2023-24:-

(I) DEPARTMENT OF FERTILIZERS

1. Matters pertaining to disinvestment of fertilizer PSUs - A review.
2. Initiatives for ensuring growth of domestic fertilizer industry.
3. Fertilizer Projects and joint ventures for ensuring availability of fertilizers and raw materials.
4. Evaluation of performance of fertilizer producing PSUs.
5. Availability and distribution of Fertilizers.

(II) DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

1. Vision 2024 - To establish India as a leading manufacturer of chemicals and petrochemicals by initiating measures including, inter-alia, revival of sick units.
2. Insecticides & Pesticides – promotion and development including safe usage - licensing regime for insecticides.
3. Contribution of CIPET for growth of Plastic Industry in the country.
4. Factors impacting Dye-stuffs and dye intermediates industry.
5. Disposal of toxic waste from Bhopal Gas Leak site.
6. Setting up of Plastic Waste Management Centres.

(III) DEPARTMENT OF PHARMACEUTICALS

1. Promotion of Medical Device Industry.
2. Establishing uninterrupted growth of the Pharmaceutical Industry while ensuring quality control and safety standards.
3. Self-sufficiency in production and availability of Active Pharmaceutical ingredients (API) through various initiatives including Production Linked Incentive Scheme (PLI).
4. Construction of Campuses for National Institute of Pharmaceuticals Education and Research (NIPER).

Selection of Subjects by Standing Committee on Defence (2023-24)

The Standing Committee on Defence have selected the following subjects for examination during the term 2023-24:-

1.	Review of strategic operational preparedness of Defence Forces in view of current security scenario including Border Security.
2.	A review of working of Defence Research and Development Organisation (DRDO).
3.	A review of functioning of Zila Sainik Boards in the Country.

4.	Role of Indian Army in ensuring defence of the Country.
5.	Role of Indian Navy in ensuring Maritime Security of the Country.
6.	Review of working of Indian Coast Guard in ensuring Coastal Security in the Country.
7.	Role of Armed Forces Medical Services in providing healthcare facilities to soldiers deployed in difficult and far-flung border areas.
8.	Modernization of Defence Public Sector Undertakings (DPSUs).
9.	Preparedness/Restructuring of the Armed Forces in view of Hybrid Warfare including cyber threat and Anti-Drone capabilities.
10.	Assessment of Indigenous Defence Production both by way of Public and Private Sector including major Research Initiatives.
11.	Consolidation of defence lands by Defence Estates Organisation and working of Cantonment Boards.
12.	Review of working of Border Roads Organization (BRO) in creating infrastructure in strategic locations and border areas.
13.	Status of upgradation of various programmes and projects of Defence Research and Development Organisation (DRDO).
14.	A review of resettlement policies, healthcare facilities and pensionary avenues for Ex-Servicemen (ESM).
15.	Review of Sainik Schools, Rashtriya Indian Military College (RIMC) and Rashtriya Military Schools.
16.	Restructuring of Military commands for optimal utilization of resources such as procurement, training and staffing for the Services.
17.	A review of Agnipath Scheme in the Armed Forces.

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